

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 3012
TO BE ANSWERED ON 14th MARCH, 2018**

SATELLITE PHONES

†3012. SHRIMATI RANJANBEN BHATT:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government is considering to procure satellite phones for quick conversation;
- (b) if so, the steps being taken/ proposed in this regard in near future; and
- (c) if so, the details thereof and if not, the reasons therefor along with the time by which the said procurement is likely to be done?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (c) Procurement of Satellite Phones is not done by the Department of Telecommunications(DoT) itself. However, Bharat Sanchar Nigam Limited (BSNL) a Central Public Sector Enterprise (CPSE) of DoT has been granted a license under 'sui-generis' category and has been issued frequency-assignments/Wireless Operating License (WOL) for "Provision and Operation of satellite based service using Gateway installed in India" with all India service area on non-exclusive basis.

BSNL as a service provider and other Government agencies as end users can procure Satellite Phones as per their requirements after obtaining permission from Ministry of Home Affairs (MHA) and import license from Wireless Planning and Coordination (WPC) Wing of DoT.
